NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.151/2017 CP-1055/2016

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Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company Under Section		North Bengal Oncology Centre Pvt.Ltd. 391(2) & 394		

RAVI ASOPA. Admit for Debhing

Manoj S Bang, Dy, Director, 010 Regional Director min . of corporate Affairs.

29/1/18

Kolleata

ORDER

Ld. Counsel for the petitioner as well as Mr. Manoj S. Bang, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs is present.

Petitioner is directed to file rejoinder to the Regional Director's reply within 7 days from today.

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List it on 28/02/2018 for further consideration.

8d1-(Jinan K.R.)

Member ()